

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 206
(IB)- 299(ND)2019
I.A/2712/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd.

... Applicant/Petitioner

V/s

M/s. Parivartan Buildtech Pvt. Ltd.

... Respondent

Under Section: U/s 9 of IBC Code,2016

Order delivered on 24.07.2020

CORAM:

SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Arun Khatri, Advocate for CD
Mr. Kanisk Khetan, Advocate for RP

ORDER

Renotify this case on 27th July, 2020.


- Sd -

(L. N. GUPTA)
MEMBER (T)


- Sd -

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)